

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**25. MA 2636/2019 IA 1229/2020 IA 525/2020 IA 217/2021 IA
208/2021 IA 2588/2021 in C.P. (IB)/10(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Novateur Electrical & Digital Systems
Pvt Ltd
V/s
Krishnai Hospital Pvt Ltd**

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Amey Hadwale appeared for the Liquidator through VC and
Counsel, Nishant Tripathi appeared for the Respondent no. 3 in IA 525
of 2020. List this matter on **21.06.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**